I 27 87 MP45

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:

Independent candidate.

Names

Self

Offence

Spouse-

Dependent 1

Dependent 2

Dependent 3 .....

SI. No.

1.

2.

3.

4.

5.

SI.

No. (a)

# 

-- (name of the political party ) / am contesting as an

The financial year for

Income-tax return has

which the last

been filed

2010-11

2010-11

Total income

3,35,083

2 45,000

Rupees)

shown in Income

Tax Return (in

Solish Chandra discretely daught rowife of Indrager Dubey Patha, Bihar - 300 001
Aged 37 years resident of MIA FLAT 5-6, Neuroland Patel Path, Patha, Bihar - 300 001
(mention full postal address), is carefulated in the above

Permanent

(PAN)

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Account Number

AUPPD 3228A

BKFPK 5021 H

Description

(b)	Name of the court, Case No. and Date of or taking cognizance:	der
(c)	Details of Appeal (s) / Application(s) for rev (if any) filed against the above order(s):	rision
-		rt of law(other those referred to in Form 26):
4. Ca (a)	The details of cases, Sections of the Act and description of the offence for which convicted:	rt of law(other those referred to in Form 26):

210/21 -eis \$9

(5) That I give herein below the details of rec assets (movable and is movable etc.) of myself. my spouse and all dependents:

### A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

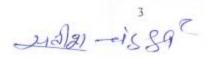
5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.				Dependent-1	Dependent-2	Dependent-
()	Cash in hand	1,23,000	75,000			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	72.77				
(iti)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	5,20,802 Current Surrender	36,384			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	· ·				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Bolero Jup 2006, BR-1AR- 5025 3.36,000				
viř)		Grald 1. 1,10,000 Silver: 50,000	Grald = 1.80,000 Silver - 40,000			

	Any other assets such as value of Claims/interest			
(ix,	Gross Total value	11,64,858	3,31,384	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2 . Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Survey number(s)	Champera	Karpur			
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					Lu-u-
	Any Investment on the land by way of development, construction etc.			Live		
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					



	V scaher inherited property (* es or NO)			
	Develof purchase in case of serf activitied property			
	Cost of property (in case of purchase) at the time of prochase			
	Any Investment on the property by way of development, construction etc.			
	Approximate Current market value			
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	8KD 0-30		
	Area (Total measurement in sq. ft.)	4095		
	Built up Area (Total measurement in sq. ft.)	1000		
11	Whether inherited property (Yes or NO)	No		
	Date of purchase in case of self acquired property			
	Cost of property (in case of purchase) at the time of purchase	10,00,000		
	Any Investment on the land by way of development, construction etc.			
	Approximate Current market value	10,00,000		
(v)	Others (such as interest in property)			
(vi)	Total of Current Market Value of (i) to (v) above	12,20,000		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan					
	Loan or dues to any individuals/ Entity other than inentioned in (i) above. Name(s) Amount outstanding Nature of Joan					

	Any other liability				1	1
	Grand total of liabilities			-	<del></del>	
(ii)	Government Dues: Dues to departments dealing with government accommodation				i	
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity				1	
	Dues to departments dealing with supply of telephones/mobiles	Pageo				
	Dues to departments dealing with government transport (including aircrafts and loclicopters)		1/2			
	Income Tax Dues				1	-
-	Wealth Tax Dues				1	-
	Service Tax Dues				1	
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues	-			-	-
	Grand total of all Govt. dues				-	-

## (7) Details of profession or occupation: a. Self. Dravy Burines

b. Spouse. Calery & Boulique

(8) My educational qualification is as under: Maline, in 1991, From Bihar School Examulation Baard, Palma, High School, Narshaling gang, west Champaran.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Salish Chandra Dubey
2.	Full postal address	MIA Flat-50, Veerchand Polit Path, Patra Bish
3.	Number and Name of the constituency and state	Narkatija Granj :- 03
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

Hola -is So

,	PA	N of			en for which la scome Tax Retu	The second second	rist having Same
			D 3228A		2010-11		2,45,000
		Spouse: 6KFP	K 5021 H		2010-11		2,45,000
6.	(c)	Dependents Details	of Assets and	t Liabilit	ies in rupees	1	
		Description	Self	Spouse	Dependent-I	Dependent-	II Dependent-III
۸.		Moveable Asset (Total value)	11,64,858	3,31,38	4		
В.	10.5	Immovable Asset					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	12,20,000				
	(ii)	Approximate Current Market Price of Asset (Total Value)					
7		Liabilities					
		(i) Government dues (Total)					
		(ii) Loans from Bank, Financial Institutions and others (Total)					
8,	(	ighest educational qualificand, latina, High A Give details of School / Un urse) (Name of the Schoo	iversity educa	ation with	full form of the	e certificate/	diploma/ degree

#### VERIFICATION

I, the depor	ent, above	named, do l	hereby ver	fy and dec	are that th	e contents	of this at	ffidavit a	re true	and corre	ct to the
best of my	knowledge	and belief,	no part of	it is false a	nd nothing	g material	has been	concealed	there	from, I fi	urther
declare that											

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Palna	this theLB	day of See	2011
: - Turner (1.5 March ) : 1 March 2 M		[18] 이 보기에면 생겨가 되었다. [2] 가지 않아 하는 사람들이 되었다. [2] 그 전 전 시간이다.	

DEPONÉNT 11

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.